गए है ?

समचित

कर्जा मंद्रो (श्री कःयाण सिंह कालवी) : (क) ग्रीर (ख) इस सर्वध में सूचना एकवित की जा रही है और इसे उपलब्ध होते ही सभा पटल पर रख दिया जाएन ।

#### Drug price fixation by BICP

- 335. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether the attention has been draw n to the news-item which appear ed in the Business Standard Calcutta 1st November, 1990 under the "BICP Denies Discrepancies in Drug Price Calculations;
- (b) what is the role assigned to BICP:
- (c) whether it is a fact that the price recommended by BICP are unjustified and pro-producers;
- (d) what are the names of drugs where his Ministry found their recom mendations unjustified and what steps have been taken to call explanation from BICP;
- (e). whether it is a fact that certain instances have come to the notice of hig Ministry where market prices of e lower than notified
- (f) if so, names of such drugs notified prices of each and market prices and what steps have been taken to reduce the prices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY-AFFAIRS (SHRI SATYA PRAKASil MALAVIYA): (a) Yes, Sir.

(b) Bureau of Industrial Casts and Prices is a recommendatory body assigned with the task of recommending prices of various commodities including drugs from time to

to Questions

- (b) No. Sir.
- (d) Prices of drugs are fixed by the Government keeping in view all the aspects including the recommendations of the BICP.
  - (e) Yes, Sir.
- (f) Prices fixed by the Government under provisions of Drugs (Prices Control) Order, 1987 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the price fixed by the Government. Whenever' reports of market prices of a bulk drug being lower Government fixed price come to the notice of the Government, necessary action is taken in the matter. Price of Analgin has already been reduced on this

## कोल इंडिया लिमिटेड द्वारा पर्यावरणीय

श्री क्या अर्जा मंत्री यह करेंगे कि :

- (क) क्या कोल इंडिया लिमिटेड ने पर्वावरणीय संरक्षण के लिए व्यापक गोगना तैयार जी
- (व) पहि सी, तो इयपा प्रांप ्षे एवंट इस प्रयोजनारी धवरासि या वार्षद्रव किया वस है व

क्रमां मंत्री (बीर र पाम सिंह सम्तर्भा) : (क) और (ध) कोयला क्षेत्र में पर्यावर-णीय सुरक्षा के प्रति बहुत किता तथा। जागरू-कना प्रवृति विध्यमान है। इस उद्देण्य की ध्यान में रखते हुए 10 वहें कोयला क्षेत्रों के लिए बहुत पर्यावरणीय प्रवंधन योजनाएं तैयार की गई है। इन योजनायों में विभिन्न कोयला क्षेत्रों में पर्यावरण की

वर्तमान स्थिति तथा संभावित पर्यावरण के क्षेत्र में गिरावट और बढी हुई विका-सात्मक गतिविधियों के साथ शरू किए जाने वाले सुरक्षात्मक उपायों का ध्यान रखा जाता है। इसके ग्रातिरिक्त सभी कोयला परियोज अमें में विस्तत पर्यावरणीय प्रबंधन योजन हों को शामिल किया जाता है जिन योजनाओं को पर्यावरण द्वारा पर्यावरण संबंधी अनुमोदन दिए जाने से पूर्व उक्त मंत्रालय की एक विशेषक समिति द्वारा जांच की जाती है। सभी कोयला परियोजनायों में पर्यावरणीय सुरक्षा उपायों के लिए पर्याप्त वित्तीय प्रावधान रखा जाता है।

### Prices of finished medicines based on the imported bulk drug

#### 337. SHRI SIKANDER BAKHT:

#### SHRI ANANTRAM JAISW\L:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Starred Question 356 given in the Rajya Sabha on 3rd September, 1990 and state:

- (a) what was the total import of each of 18 bulk drugs which are price decontrolled during last three years, yearwise;
- (b) what are the names of leading brand of each drug and what is the present **price**

oil which each 's being sold along with the details of pack and composition;

- (c) whether it is a fact that most of these drugs are being imported in the country in the finished formulation form;
- (d) if so, names of those formulations, import in value and quantity of each during the last three years, year-wise;
- (e) whether it is a fact that these formulations are being imported by multinationals from their principals;
- if) if so, names the fomulations and companies involved; and
- (g) on what grounds each of these drugs were price decontrolled?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) To the extent information is available, it is given in the statement. (See below)

- (b) to (f) The information asked for is too voluminous and time and effort involved would not De commensurate with the results likely to be achieved.
- (g) The list of price controlled drugs was drawn on the basis of the recommendations of the Kelkar Commit'ee. However, the same is being reviewed by the Standing Committee.

# Statement Value of Imports

(Rs. in Lakhs)

Sl. No.	Name							1987-88		1988-89	1989-90
1.	Iodine	•		,	•				159 · 70	197 · 61	323-16
2.	Lynestrenol					٠			28 · 54	62 · 31	<b>72</b> · 38
.3,	Norethisterone					•			47-10	<b>60</b> · 45	82 · 60
.4.	Diosurine .								N.A.	42 - 42	63 · 08
:5.	Vitamin P (Rutin)								10 · 79	12 · 42	15 · 23
6.	Lincomycin								63 · 01	77-60	85 · 66
7.	Clotrimazole								18 - 58	39 · 58	33 · 22